

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Competition) No. 17 of 2017**  
**(Old Appeal No. 55/2016)**

**IN THE MATTER OF:**

**JK Cement Limited**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. P.K. Bhalla, Advocate.**

**ORDER**

**09.08.2019** Let the Fixed Deposit Receipt be renewed for another period of three months from the date of Maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc